

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).32757/2009

M/S MEKASTER TELEMATICS LTD.

Petitioner(s)

VERSUS

M.D., PRADESHIYA INDUS.&INV.CORP.LD.&ORS.

Respondent(s)

Date: 20/10/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Raghvendra Pratap Singh, Adv.
 Mr. Rajesh Srivastava, Adv.

For Respondent(s) Mr. Ajay Sharma, Adv.
 Mr. Himanshu Shekhar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Notice addressed to respondent 4 and 5 returned with endorsement "No such person resides on this address, hence returned". Counsel for the petitioner granted four weeks time for taking fresh steps against respondent Nos. 4 and 5 in correct address. Issue notice thereafter. Await return of notice of respondent No. 3. Respondent No. 1 and 2 granted four weeks time as a last chance for filing counter affidavit.

List the matter on 6.12.2010.

(SUNIL THOMAS)
Registrar